

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
16-07-2024 AT 10:30 AM**

**Company Petition IB/14/2021  
AND  
IA (IBC) 109/2023, IA (IBC) 203/2024 & Cont.A (IBC) 5/2022 in  
Company Petition IB/14/2021  
u/s. 9 of IBC, 2016**

**IN THE MATTER OF:**

**Padmavathi Steel Traders**

**...Operational Creditor**

**AND**

**Mark Infrastructure Pvt Ltd**

**...Corporate Debtor**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

**IA (IBC) 109/2023, IA (IBC) 203/2024 & Cont.A (IBC) 5/2022**

**Due to paucity of time, matter adjourned to 29.07.2024 for hearing.**

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**